(**ड**) इस प्रकार कितने हैल्परों की फिटरों के पद पर पदोन्नति की गई थी और उनमें से कितने हैल्परों को पन: पदावनत कर दिया गया है ?

रेसवे मंत्री (भी चे॰ मु॰ पुनाचा): (क) से (इ.) सूचना मंगायी जा रही है भीर सभा-पटल पर रख दी जायगी ।

PAYMENT OF SUBSIDY BY THE IRON AND STEEL CONTROLLER

3655. SHRI S. R. DAMANI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) the progress made towards the settlement of cases of payment of subsidy by the Controller of Iron & Steel;
- (b) whether it is a fact that some cases have been taken to the court of law; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) Out of about 12,000 subsidy claim bills aggregating about Rs. 41 crores, about 1,800 bills involving about Rs. 95 lakhs are only outstanding now.

- (b) and (c). Three cases have been taken to Court. The details are:
 - (i) M/s. Ashoka Marketing vs. Government for Rs. 1.02 lakhs approximately. This has been decided in favour of Plaintiff and decretal amount paid.
 - (ii) M/s. Ashoka Marketing vs. Govfor Rs. 1.18 lakhs. Court decided in favour of Plaintiff but Government has filed appeal.
 - (fii) M/s. Bajoria Agency vs. Government. The case is subjudice.

PROPOSALS FOR INDUSTRIES IN BACKWARD STATES

3656. SHRI K. P. SINGH DEO: Will the Minister of INDUSTRIAL DEVELOP-MENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government had invited proposals from the Directorate of Industries in Backward States for correcting the regional imbalances in industrial development in the backward States:

- (b) if so, whether Government have received proposals from the Directors of Industries in Backward States: and
- (c) if so, whether these proposals have been considered by Government and if so the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AF-FAIRS (SHRI F. A. AHMED): (a) to (c). Government have not specially invited any proposals from the Directors of Industries for industrial development in the Backward States. However, proposals for development of industries in backward areas are given preference consistent with techno-economic factors.

OFFICES OF S.T.C. IN FOREIGN COUNTRIES

3657. SHRI SITARAM KESRI : Will the Minister of COMMERCE be pleased to state :

- (a) the number of offices maintained by the State Trading Corporation in foreign countries and the establishment expenses of each of these offices; and
- (b) the percentage of India's trade with each of those countries where these offices have been located in the last three years and the actual value of the STC's direct exports to these countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1931/677.

EXPORT OF PROCESSED FOOD

3658. SHRI SHRI GOPAL SABOO: Will the Minister of COMMERCE be pleased to state:

- (a) the names of countries to which processed food is exported at present;
- (b) the nature of the processed food exported; and
- (c) whether Government have drawn up some programme to boost its export?